

MENTIONING REPORT COURT NO 09

Date : 04/03/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	2086/21	Next Week
2	Cr.M.P.	454/22	Next Week
3	Cr.M.P.	2107/19	List along with I.A.
4	Cr.M.P.	2247/20	List along with I.A. after Holi Vacation
5	Cr.M.P.	1210/19	List along with I.A. after Holi Vacation
6	Cr.M.P.	490/22	List If Defect free
7	Cr.M.P.	2178/21	List If Defect free
8	Cr.M.P.	545/22	List If Defect free
9	Cr.M.P.	2197/21	List If Defect free
10	Cr.M.P.	105/19	In Usual Course
11	Cr.M.P.	2322/19	In Usual Course
12	Cr.M.P.	2052/19	In Usual Course
13	Cr.M.P.	2526/20	In Usual Course
14	Cr.M.P.	1129/16	In Usual Course
15	W.P.(Cr.)	73/18	In Usual Course
16	Cr.M.P.	277/20	07/03/2022
17	Cr.M.P.	1056/21	07/03/2022
18	Cr.M.P.	152/20	08/04/2022
19	Cr.M.P.	2614/12	Rejected
20	Cr.Rev.	1143/18	Rejected

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 04-03-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	W.P.T	4502/2021	Allowed for 15-03-2022	
2	CR.A.(DB)	216/2003	PENDING	
3	CR.A.(DB)	636/2015	PENDING	
4	CR.A.(DB)	1238/2017	PENDING	
5	CR.A.(DB)	909/2018	Please mention it before appopriate bench	
6	F.A	64/2021	Allowed for 09-03-2022	

MENTIONING REPORT COURT NO 13

Date : 04/03/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	5007/21	07-03-2022
2	FILING NO.	1352/22	09-03-2022
3	WPC	218/22	10-03-2022
4	WPC	5522/21	28-03-2022
5	WPC	742/22	AFTER 04 WEEKS
6	WPC	5343/21	AFTER 04 WEEKS
7	WPC	1854/20	AFTER 04 WEEKS
8	WPC	1239/20	AFTER 04 WEEKS
9	WPC	5337/21	AFTER 04 WEEKS
10	WPC	4891/18	USUAL COURSE
11	WPC	1986/19	USUAL COURSE
12	CR	004/22	07-03-2022
13	CR	47/15	USUAL COURSE
14	CMP	39/22	AFTER 02 WEEKS

MENTIONING REPORT COURT NO 13

Date : 03/03/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	FILING NO.	1360/22	09-03-2022
2	WPC	550/22	08-03-2022
3	WPC	913/22	08-03-2022
4	WPC	448/22	28-03-2022
5	WPC	1436/21	AFTER 04 WEEKS
6	WPC	916/21	AFTER 04 WEEKS
7	WPC	709/22	AFTER 04 WEEKS
8	WPC	4935/21	AFTER 04 WEEKS
9	WPC	1239/20	USUAL COURSE
10	WPC	3662/20	USUAL COURSE
11	WPC	581/21	USUAL COURSE
12	WPC	2699/19	USUAL COURSE
13	WPC	1480/19	USUAL COURSE
14	WPC	4499/21	AS PER LAST JUDICIAL ORDER
15	CONT(CVL)	378/20	AFTER 02 WEEKS
16	CONT(CVL)	503/21	AFTER 02 WEEKS
17	BA	1821/22	AFTER 02 WEEKS
18	CMP	219/21	AFTER 03 WEEKS
19	CMP	312/21	AFTER 03 WEEKS
20	FILING NO.	1390/22	11-03-2022
21	CR	004/22	07-03-2022

MENTIONING REPORT COURT NO 14

Date : 04/03/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.Rev.	691/21	15-03-2022
2	Cr.Rev.	427/18	15-03-2022
3	Cr.Rev.	93/22	15-03-2022
4	Cr.Rev.	253/18	15-03-2022
5	Cr.Rev.	716/21	15-03-2022
6	Cr.Rev.	687/21	15-03-2022
7	Cr.Rev.	1147/19	15-03-2022
8	Cr.Rev.	1627/19	15-03-2022
9	Cr.Rev.	1473/19	22-03-2022
10	Cr.Rev.	268/20	22-03-2022
11	Cr.Rev.	955/20	22-03-2022
12	Cr.Rev.	359/18	22-03-2022
13	Cr.Rev.	510/21	22-03-2022
14	Cr.Rev.	1695/18	22-03-2022
15	Cr.Rev.	74/17	22-03-2022
16	Cr.Rev.	752/21	22-03-2022
17	Cr.Rev.	115/20	22-03-2022
18	Cr.Rev.	730/21	22-03-2022
19	Cr.Rev.	977/19	22-03-2022